

No.ADM-1(A)596/2021

Office of the
City Civil Court
Bengaluru, dt: 07-08-2021

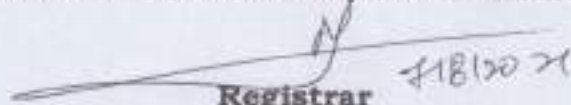
NOTIFICATION

In exercise of powers conferred U/s 5(2) of Bangalore City Civil Court Act 1979 and in order to distribute **Com OS, AS, AP and AA cases** equally amongst **Commercial Courts, Bengaluru Urban**, the cases as mentioned in **Annexure - I to VII** appended to this Notification are hereby withdrawn from the Courts of **LXXXII (CCH 83) & LXXXIII (CCH-84) Addl. City Civil & Sessions Judge** and are transferred to the other **Commercial Courts i.e. LXXXIV to LXXXIX (CCH-85 to CCH-90) Addl.City Civil and Sessions Judge** respectively for disposal in accordance with law.

Further, the parties and their respective counsel in the cases mentioned in **Annexure-I to VII** shall appear before the respective Commercial Courts i.e. **LXXXIV to LXXXIX (CCH-85 to CCH-90) Addl.City Civil and Sessions Judge** as the case may be on the next date of hearing instead of appearing before the previous courts i.e. **CCH-83 and CCH-84** without expecting separate notice in this regard.

This Notification shall come into force w.e.f. 09.08.2021.

By Order of the Hon'ble Pri.City Civil and Sessions Judge


Registrar
City Civil Court, Bengaluru

Copy Submitted for kind information to:-


1. **Hon'ble Presiding Officers of CCH-83 to CCH-90 (Commercial Courts)**

To:-

1. The President, Advocates' Association, Bengaluru for kind information.
2. The Asst.Registrar, City Civil Court, Bengaluru
3. The Software Technician, Computer Branch, CCC, Bengaluru with a direction to web-hoist the Notification.
4. The Sheristedars, Civil Scrutiny / Pending branches of all Commercial Courts
5. Notice Board of the concerned Courts.
6. Notification file
7. Office Copy

ANNEXURE-I

Commercial A.S 67/2017 is withdrawn from CCH-83
and transferred to CCH-84


~~Registrar,
City Civil Court,
Bengaluru.~~ HB/2021.

ANNEXURE-II
LIST OF COMMERCIAL CASES WITHDRAWN FROM CCH-83 AND
TRANSFERRED TO CCH-85

Com.A.S

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	96/2017	16	30/2019	31	47/2019
2	113/2017	17	35/2019	32	53/2019
3	118/2017	18	03/2019	33	54/2019
4	119/2017	19	08/2019		
5	123/2017	20	09/2019		
6	127/2017	21	11/2019		
7	130/2017	22	13/2019		
8	131/2017	23	17/2019		
9	136/2017	24	18/2019		
10	141/2017	25	19/2019		
11	143/2017	26	21/2019		
12	201/2018	27	24/2019		
13	202/2018	28	39/2019		
14	207/2018	29	41/2019		
15	25/2019	30	45/2019		

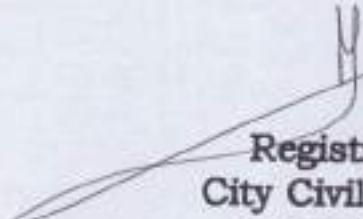
Com.A.P

Sl. No.	Case No.
1.	36/2020
2.	37/2020
3.	39/2020
4.	41/2020
5.	42/2020
6.	46/2020
7.	47/2020
8.	48/2020
9.	49/2020

//2//

Com.A.A

Sl. No.	Case No.	Sl. No.	Case No.
1	30/2020	13	88/2020
2	31/2020	14	91/2020
3	37/2020	15	94/2020
4	61/2020	16	95/2020
5	69/2020	17	99/2020
6	71/2020	18	101/2020
7	72/2020	19	102/2020
8	76/2020	20	103/2020
9	77/2020	21	104/2020
10	78/2020	22	107/2020
11	81/2020	23	112/2020
12	86/2020		


Registrar,
City Civil Court,
Bengaluru.

ANNEXURE-III
LIST OF COMMERCIAL CASES WITHDRAWN FROM CCH-83 AND
TRANSFERRED TO CCH-86

Com.O.S

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	240/2020	16	258/2020	31	293/2020
2	241/2020	17	263/2020	32	298/2020
3	242/2020	18	266/2020	33	300/2020
4	243/2020	19	267/2020	34	301/2020
5	244/2020	20	268/2020	35	302/2020
6	245/2020	21	272/2020	36	303/2020
7	246/2020	22	273/2020	37	306/2020
8	247/2020	23	275/2020	38	310/2020
9	248/2020	24	276/2020	39	313/2020
10	250/2020	25	280/2020	40	316/2020
11	251/2020	26	281/2020		
12	253/2020	27	283/2020		
13	254/2020	28	427/2020		
14	256/2020	29	287/2020		
15	257/2020	30	290/2020		

Com.A.S

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	57/2019	12	89/2019	23	113/2019
2	61/2019	13	163/2019	24	114/2019
3	62/2019	14	91/2019	25	115/2019
4	63/2019	15	95/2019	26	116/2019
5	65/2019	16	99/2019	27	117/2019
6	67/2019	17	101/2019	28	121/2019
7	69/2019	18	103/2019	29	123/2019
8	70/2019	19	105/2019	30	127/2019
9	77/2019	20	107/2019	31	128/2019
10	81/2019	21	109/2019	32	129/2019
11	87/2019	22	111/2019		

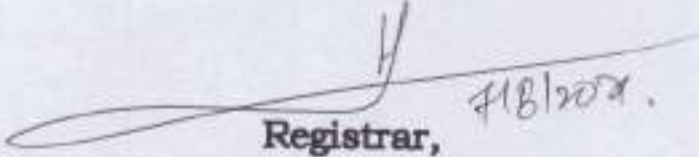
//2//

Com.A.P

Sl. No.	Case No.
1	50/2020
2	53/2020
3	56/2020
4	57/2020
5	58/2020
6	60/2020
7	63/2020
8	65/2020
9	66/2020
10	67/2020
11	69/2020

Com.A.A

Sl. No.	Case No.	Sl. No.	Case No.
1	116/2020	12	140/2020
2	119/2020	13	146/2020
3	122/2020	14	147/2020
4	123/2020	15	148/2020
5	124/2020	16	150/2020
6	125/2020	17	157/2020
7	127/2020	18	158/2020
8	131/2020	19	5/2021
9	133/2020		
10	135/2020		
11	138/2020		


Registrar,
City Civil Court,
Bengaluru.

ANNEXURE-IV
LIST OF COMMERCIAL CASES WITHDRAWN FROM CCH-83 AND
TRANSFERRED TO CCH-87

Com.A.S

Sl. No.	Case No.
1	131/2019
2	132/2019
3	139/2019
4	141/2019
5	143/2019
6	145/2019
7	147/2019
8	150/2019
9	153/2019
10	157/2019
11	159/2019
12	161/2019
13	175/2019
14	183/2019

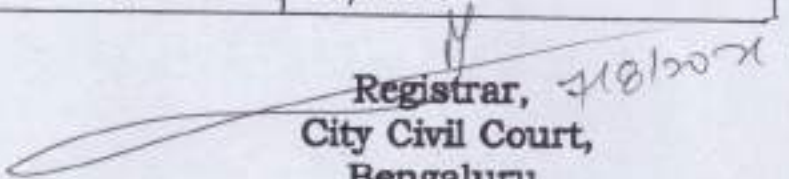
Com.A.P

Sl. No.	Case No.
1	71/2020
2	74/2020
3	75/2020
4	77/2020
5	78/2020
6	79/2020
7	80/2020
8	81/2020
9	82/2020
10	84/2020
11	85/2020
12	86/2020
13	87/2020
14	1/2021

//2//

Com.A.A

Sl. No.	Case No.
1	10/2021
2	13/2021
3	21/2021
4	22/2021
5	33/2021
6	66/2021
7	68/2021
8	71/2021
9	73/2021
10	100/2021
11	112/2021
Cases withdrawn from CCH-84 and transferred to CCH-87	
1.	440/2018
2.	218/2018
3.	512/2018
4.	06/2019
5.	42/2019
6.	46/2019


Registrar,
City Civil Court,
Bengaluru.

ANNEXURE-V
LIST OF COMMERCIAL CASES WITHDRAWN FROM CCH-83 AND
TRANSFERRED TO CCH-88

Com.O.S

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	317/2020	18	359/2020	35	392/2020
2	318/2020	19	360/2020	36	398/2020
3	322/2020	20	363/2020	37	399/2020
4	325/2020	21	364/2020	38	402/2020
5	330/2020	22	366/2020	39	406/2020
6	331/2020	23	368/2020	40	407/2020
7	332/2020	24	369/2020	41	408/2020
8	333/2020	25	370/2020	42	411/2020
9	334/2020	26	372/2020	43	413/2020
10	342/2020	27	373/2020	44	416/2020
11	343/2020	28	378/2020	45	417/2020
12	344/2020	29	380/2020	46	420/2020
13	346/2020	30	382/2020	47	421/2020
14	347/2020	31	384/2020	48	424/2020
15	350/2020	32	385/2020		
16	355/2020	33	426/2020		
17	356/2020	34	391/2020		

Com.A.S

Cases transferred from CCH-84 to CCH-88					
Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	47/2012	11	39/2018	21	136/2018
2	71/2013	12	103/2018	22	137/2018
3	16/2015	13	104/2018	23	139/2018
4	13/2016	14	105/2018	24	142/2018
5	43/2016	15	107/2018	25	144/2018
6	125/2016	16	108/2018	26	147/2018
7	126/2016	17	109/2018	27	152/2018
8	127/2016	18	110/2018	28	153/2018
9	31/2018	19	122/2018	29	180/2018
10	33/2018	20	134/2018	30	184/2018


//2//

Com.A.A

Cases withdrawn from CCH-84 and transferred to CCH-88			
Sl. No.	Case No.	Sl. No.	Case No.
1	62/2019	11	48/2020
2	78/2019	12	49/2020
3	80/2019	13	51/2020
4	04/2020	14	53/2020
5	07/2020	15	59/2020
6	10/2020	16	65/2020
7	12/2020	17	66/2020
8	23/2020	18	68/2020
9	27/2020		

Com.A.P

Sl. No.	Case No.
1	2/2021
2	3/2021
3	11/2021
4	17/2021
5	22/2021
6	30/2021
7	38/2021
8	39/2021
9	48/2021
Cases withdrawn from CCH-84 and transferred to CCH 88	
10	4/2020


**Registrar,
City Civil Court,
Bengaluru.**

ANNEXURE-VI
LIST OF COMMERCIAL CASES WITHDRAWN FROM CCH-83 AND
TRANSFERRED TO CCH-89

Com. O.S

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	1/2021	18	126/2021	35	261/2021
2	3/2021	19	134/2021	36	266/2021
3	7/2021	20	136/2021	37	267/2021
4	8/2021	21	145/2021	38	268/2021
5	11/2021	22	166/2021	39	284/2021
6	20/2021	23	171/2021	40	288/2021
7	22/2021	24	172/2021	41	325/2021
8	51/2021	25	174/2021	42	342/2021
9	54/2021	26	181/2021	43	343/2021
10	56/2021	27	182/2021	44	345/2021
11	70/2021	28	198/2021	45	348/2021
12	78/2021	29	204/2021	46	349/2021
13	84/2021	30	217/2021	47	364/2021
14	94/2021	31	223/2021	48	370/2021
15	106/2021	32	226/2021	49	376/2021
16	117/2021	33	240/2021	50	396/2021
17	125/2021	34	245/2021		
Cases withdrawn from CCH-84 and transferred to CCH-89					
Sl. No.			Case No.		
1			4634/2004		
2			2451/2010		
3			4116/2012		
4			2741/2014		
5			6602/2014		
6			7301/2014		
7			7656/2014		
8			25006/2014		
9			2616/2016		

//2//
Com.A.S

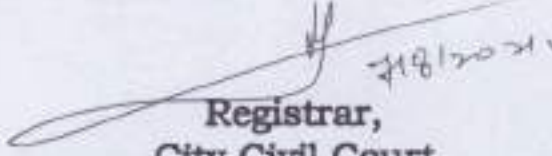
Cases withdrawn from CCH-84 and transferred to CCH-89			
Sl. No.	Case No.	Sl. No.	Case No.
1	189/2018	11	238/2018
2	190/2018	12	247/2018
3	191/2018	13	248/2018
4	192/2018	14	250/2018
5	199/2018	15	251/2018
6	209/2018	16	258/2018
7	213/2018	17	260/2018
8	229/2018	18	25007/2018
9	234/2018	19	2/2019
10	235/2018		

Com.A.P

Cases withdrawn from CCH-84 and transferred to CCH-89	
Sl. No.	Case No.
1	9/2020
2	11/2020
3	12/2020
4	22/2020
5	27/2020
6	33/2020
7	35/2020
8	38/2020
9	54/2020
10	55/2020
11	62/2020

COM.A.A

Cases Withdrawn from CCH-84 and transferred to CCH-89			
Sl.No.	Case No.	Sl.No.	Case No.
1	74/2020	10	129/2020
2	79/2020	11	141/2020
3	80/2020	12	149/2020
4	85/2020	13	153/2020
5	92/2020	14	7/2021
6	93/2020	15	32/2021
7	96/2020	16	47/2021
8	97/2020	17	78/2021
9	118/2020	18	113/2021


Registrar,
City Civil Court,
Bengaluru.

ANNEXURE-VII
LIST OF COMMERCIAL CASES WITHDRAWN FROM CCH-84 AND
TRANSFERRED TO CCH-90

Com. O.S

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	3120/2016	35	188/2019	69	90/2020	103	381/2020
2	4978/2016	36	202/2019	70	93/2020	104	409/2020
3	8158/2016	37	216/2019	71	94/2020	105	410/2020
4	25307/2016	38	248/2019	72	96/2020	106	414/2020
5	25994/2016	39	254/2019	73	99/2020	107	423/2020
6	297/2018	40	264/2019	74	102/2020	108	1/2020
7	309/2018	41	274/2019	75	106/2020	109	2/2021
8	754/2018	42	288/2019	76	107/2020	110	129/2021
9	1352/2018	43	331/2019	77	123/2020	111	210/2021
10	1599/2018	44	332/2019	78	135/2020		
11	1728/2018	45	348/2019	79	150/2020		
12	1754/2018	46	349/2019	80	151/2020		
13	2937/2018	47	350/2019	81	159/2020		
14	3167/2018	48	357/2019	82	166/2020		
15	3595/2018	49	360/2019	83	168/2020		
16	4337/2018	50	362/2019	84	171/2020		
17	4402/2018	51	376/2019	85	188/2020		
18	4599/2018	52	381/2019	86	190/2020		
19	4658/2018	53	382/2019	87	193/2020		
20	4711/2018	54	392/2019	88	252/2020		
21	4716/2018	55	400/2019	89	259/2020		
22	5396/2018	56	401/2019	90	265/2020		
23	6602/2018	57	402/2019	91	271/2020		
24	7443/2018	58	427/2019	92	285/2020		
25	9180/2018	59	430/2019	93	296/2020		
26	9333/2018	60	435/2019	94	299/2020		
27	25204/2018	61	34/2020	95	304/2020		
28	6/2019	62	37/2020	96	311/2020		
29	14/2019	63	45/2020	97	326/2020		
30	52/2019	64	53/2020	98	340/2020		
31	100/2019	65	57/2020	99	341/2020		
32	144/2019	66	64/2020	100	352/2020		
33	146/2019	67	76/2020	101	354/2020		
34	168/2019	68	81/2020	102	371/2020		

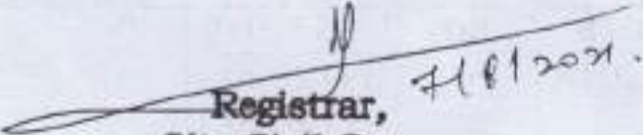
//2//

Com.A.S

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	10/2019	11	80/2019	21	126/2019	31	170/2019
2	12/2019	12	82/2019	22	136/2019	32	171/2019
3	15/2019	13	84/2019	23	137/2019	33	173/2019
4	22/2019	14	88/2019	24	138/2019	34	174/2019
5	42/2019	15	90/2019	25	140/2019	35	176/2019
6	58/2019	16	104/2019	26	146/2019	36	179/2019
7	59/2019	17	106/2019	27	158/2019	37	180/2019
8	68/2019	18	118/2019	28	162/2019	38	181/2019
9	71/2019	19	120/2019	29	164/2019	39	182/2019
10	72/2019	20	122/2019	30	168/2019		

Com.A.P

Sl. No.	Case No.
1	64/2020
2	72/2020
3	76/2020
4	88/2020
5	89/2020
6	90/2020
7	5/2021
8	16/2021
9	24/2021
10	54/2021


Registrar,
City Civil Court,
Bengaluru.

7/8/2021.